

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL · ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 11th day of October 1999.

Contempt Application No. 77 of 1998
Original Application no. 1424 of 1997.

Hon'ble Mr. S. Dayal, Administrative Member
Hon'ble Mr. Rafiq Uddin, Judicial Member

Purshottam Narain Purohit, a/a 30 Years, ~~s/o~~ s/o Shri Ram Purohit, R/o Village & PO Kadesra, Tehsil Talbehat, District Lalitpur.

... Applicant

C/A Shri R.K. Nigam

Versus

Shri K.K. Gupta, Divisional Manager Railway (DRM)
Central Railway, Jhansi.

... Opposite party

C/O Shri G.P. Agrawal,

O R D E R

Hon'ble Mr. S. Dayal, Member-A.

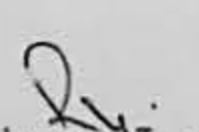
This contempt petition has been filed to proceed against the opposite party for wilful disobedience of the order dated 04.02.98 of this Tribunal in OA 1424 of 1997.

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2. By the interim order direction were given to the opposite party to dispose of the representation of the applicant within three weeks from the date of receipt of the order.

3. In the reply filed by the respondents it has been mentioned that the case of the applicant was considered and orders dated 24.05.99, 12.07.99 and 31.08.99 have been passed in response to the representation of the applicant informing that the decision of the opposite parties with regard to the applicant's contention. Hence no disobedience of the order of this Tribunal is made out and the notices issued to the opposite party is discharged and the case is dismissed.


Member-S


Member-A

/pc/